

**PROCEEDINGS OF HIGH COURT OF ANDHRA PRADESH
HYDERABAD**

SUB: e-COURTS PROJECT – Deputation of Master Trainers (Judicial Officers) as Resource Persons to provide training to the 42 Trainee Junior Civil Judges of A.P. Judicial Academy on 'Ubuntu Linux Operating System' from 02.01.2014 to 04.01.2014 at A.P. Judicial Academy, Secunderabad – **ORDERS – ISSUED.**

REF: Lr.ROC.No.1183/2013/APJA-Sec'bad, dated 17.12.2013 from the Director, Andhra Pradesh Judicial Academy, Secunderabad.

ORDER ROC.NO. 7860/2013-B.SPL. DATED: 19.12.2013

The High Court is pleased to pass the following order:-


The following four Master Trainers (Judicial Officers) mentioned in column number 2, are hereby deputed as Resource Persons to provide training to the 42 Trainee Junior Civil Judges of A.P. Judicial Academy on "Ubuntu Linux Operating System" from 02.01.2014 to 04.01.2014 at A.P. Judicial Academy, Secunderabad, and they are directed to handover charge of their post(s) to the Officers mentioned against their names i.e., Column Number 3 and proceed to the said training programme and to report at A.P. Judicial Academy on 02.01.2014 at 9.00 a.m.

SL. NO.	NAME OF THE MASTER TRAINERS WITH DESIGNATION	PRESIDING OFFICER OF THE COURT PLACED IN FULL ADDITIONAL CHARGE
(1)	(2)	(3)
1.	Sri B.V.L.N.Chakravarthy, XXI Addl. Chief Metropolitan Magistrate, Hyderabad.	Chief Metropolitan Magistrate, Hyderabad.
2.	Sri B.Rajashekar, IX Addl. Chief Metropolitan Magistrate, Hyderabad.	VIII Addl. Chief Metropolitan Magistrate, Hyderabad.
3.	Sri D.Hemanth Kumar, XIII Addl. Chief Metropolitan Magistrate (Mahila Court), Hyderabad.	XIV Addl. Chief Metropolitan Magistrate, Hyderabad.
4.	Sri P.Kiran, Judicial Magistrate of First Class, Special Mobile Court -cum- XI Metropolitan Magistrate, L.B.Nagar, Rangareddy District.	Special Judicial Magistrate of First Class, Excise Court, Rangareddy District.

The officers mentioned in Column Number 3 will be in full additional charge of the post(s) mentioned in Column Number 2, during the period of absence of the above said Officers.

On return from the above said training, the officers mentioned in Column Number 2 will rejoin duty in their respective posts.

NOTE: The Training Proceedings is placed in the High Court's Web Site <http://hc.ap.nic.in>. The downloaded copy from the web site is valid for relieving and reporting training at A.P.Judicial Academy, Secunderabad.


REGISTRAR (VIGILANCE)

To

1. The officers concerned.
2. The incharge officers.
3. The Registrar General, High Court of Andhra Pradesh, Hyderabad.
4. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
5. The Central Project Coordinator, High Court of Andhra Pradesh, Hyderabad.
6. The Metropolitan Sessions Judge, Hyderabad.
7. The Prl. District and Sessions Judge, Rangareddy District at L.B.Nagar.
8. **THE SECTION OFFICERS:** Special Officers Section, Computer Section, Vigilance Cell, E-Section, Work Reivew Cell, O.P.Cell, D-Budget Section, B-Section, Accounts Section, High Court of A.P., Hyderabad.